

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:102

ANSWERED ON:22.11.2007

GREENFIELD AIRPORTS POLICY

Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has drafted the Greenfield Airports Policy to improve connectivity in the country;
- (b) if so, the details in this regard;
- (c) whether the Government has fixed the financial responsibility for development of these airports;
- (d) if so, the number of airports identified by the Government for redevelopment in each State/Union Territory;
- (e) whether there is any proposal to develop airports in small towns also; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c), (d), (e) & (f): A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c), (d), (e) & (f) of Lok Sabha Starred (#) Question No. 102 for 22nd November 2007 regarding Greenfield Airports Policy.

(a), (b), (c) & (d): A new Greenfield policy for the development of Greenfield Airports is under formulation.

(e) & (f): Proposals received for Greenfield Airports from State Governments are at Hassan, Gulbarga, Bijapur, Shimoga (Karnataka), Jewar- Greater NOIDA (UP), Chakkan near Pune (Maharashtra), Pakyong near Gangtok (Sikkim), Chiethu near Kohima (Nagaland), Itanagar, Tawang (Arunachal Pradesh), Kokrajhar (Assam) and Durgapur-Assansol (West Bengal).